

**IN THE INCOME TAX APPELLATE TRIBUNAL (VIRTUAL COURT),
' SMC' BENCH MUMBAI**

BEFORE SHRI VIKAS AWASTHY, JM

**&
SHRI M.BALAGANESH, AM**

**ITA No.936/Mum/2020
(Assessment Year :2015-16)**

Shri Om Singh 1091/10, Ramgopal Colony Delhi Road, Near TVS Motor Showroom, Rohtak Haryana – 124 001	Vs.	Central Circle-6(4) Room No.1925, 19 th Floor Air India Building Nariman Point Mumbai, Maharashtra-400021
PAN/GIR No. AJIP5430H		
(Appellant)	..	(Respondent)

Assessee by	None
Revenue by	Shri Sushil Kumar Mishra
Date of Hearing	12/02/2021
Date of Pronouncement	12/02/2021

आदेश / O R D E R

PER M. BALAGANESH (A.M):

This appeal in 936/Mum/2020 for A.Y.2015-16 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-54, Mumbai in appeal No.CIT(A)-54/IT-10349/DC.CC-6(4)/2018-19 dated 29/11/2019 (Id. CIT(A) in short) against the order of assessment passed u/s.144 of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 26/12/2018 by the Id. Dy. Commissioner of Income Tax, Central Circle 6(4), Mumbai (hereinafter referred to as Id. AO).

2. We find that the Id. AR filed a letter dated 01/02/2021 mentioning that assessee had preferred an application under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form-3 from the designated authority thereon, copy of which was enclosed alongwith this letter.

3. In view of this, we hereby treat the appeal pending before us as dismissed and withdrawn with a liberty given to the assessee to get the appeal restored in the event that assessee's declaration made under "Vivad Se Viswas Scheme 2020" is declared bad in law in future for any reason whatsoever.

4. In the result, appeal of the assessee is dismissed.

Order pronounced in the open Court on 12/02/2021.

Sd/-
(VIKAS AWASTHY)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 12/02/2021
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai